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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD

OA.821/96 (27/1)

dt.11-3-97

Between

M.S.S.V. Prasada Rao : Applicant

and

1. Comptroller & Auditor General
of India
10, Bahadurshah Zafar Marg
New Delhi 110002

2. Accountant General(Audit-II)
Andhra Pradesh
Hyderabad 500463 : Respondents

Counsel for the applicant : I. Dakshina Murthy
Advocate

Counsel for the respondents : G. Parameswara Rao
Counsel for Audit &
Accounts

CORAM

HON. MR. H. RAJENDRA PRASAD, MEMBER (ADMN.) *(Signature)*

Order

Oral order (per Hon. Mr. H. Rajendra Prasad, Member (A))

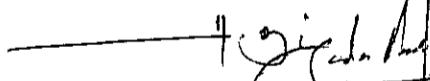
None for the applicant, as on many earlier occasions.

Mr. G. Parameswara Rao for the respondents.

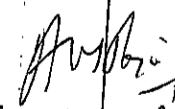
1. On 19-2-1997 the respondents ~~had~~ submitted that the claim of the applicant had been settled and only confirmatory instructions ~~were~~ required to be obtained. It is now submitted by Sri G. Parameswara Rao, and confirmed in writing through a counter-affidavit dated 31-1-1997, that the claim of the applicant which was originally passed for Rs.144/- has since been revised to Rs.1012/- according to rules.

2. Since the applicant is not available to confirm the ~~same~~ same, or whether he is satisfied with this, it has to be presumed that all due amounts have since been passed in his favour.

3. The OA is closed and disposed of on the said basis.


(H. Rajendra Prasad)
Member (Admn.)

Dated : March 11, 97
Dictated in Open Court


18397
Deputy Registrar

O.A.821/96

To

1. The Comptroller & Auditor General Of India,
10 Bahadursha Zafar Marg, New Delhi-2.
2. The Accountant General(Audit-II)
A.P.Hyderabad-463.
3. One copy to Mr. I.Dakshinamurthy, Advocate, CAT.Hyd.
4. One copy to Mr.G.Parameswara Rao, SC for AG. CAT.Hyd.
5. One copy to ~~xx~~ HHRP, M(A) CAT.Hyd.
6. One copy to D.R.(A) CAT.Hyd.
7. One spare copy.

pvm.

28/4/97

I COURT

TYPED BY

CHECHED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE M.G.CHAUDHARI
VICE-CHAIRMAN

AND

THE HON'BLE MR.H.RAJENDRA PRASAD
MEMBER(ADMN)

Dated: 11 - 3 -1997

ORDER ~~JUDGMENT~~

M.A./R.A/C.A. No.

in
O.A.No. 821/96

T.A.No. (W.P.)

Admitted and Interim Directions
issued

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn.

Dismissed for default.

Ordered/Rejected.

No order as to costs.

p.m.

